

Name of Cadre	Strength	Vacancies
Communication Staff	9,644	395
Law Officers	12	1
Civilian Staff	513	134
Air Wing Staff	176	118
Engineering Staff	666	89
Ministerial Staff (combatised)	3,225	341
Medical Officer	377	97
Para-Medical Staff	606	92
Tradesmen	1,129	50
Followers (Civilian)	569	-
TOTAL	2,05,759	4,612

(c) The vacancies in the rank of Asstt Comdt (Direct Entry) and Sub-Inspector (Direct Entry) are projected to the UPSC & SSC respectively and filled up on an annual basis. Other direct entry posts are filled up by the Force as per prescribed procedure. The promotional posts in various streams are filled up as per instructions of the Government.

(d) Nil. However, 04 Ex-Army Officers were serving in the rank of DIG on re-employment basis as on 1st April, 2003

(e) There is provisions in Recruitment Rules to fill up 10% of posts of DIG by deputation or re-employment of Army Officers of the rank of Brigadier. Serving Army Officers on deputation to BSF on retirement from Army are deemed to be on reemployment till they attain the age of superannuation.

(f) There is no such case in BSF.

(g) Does not arise in view of reply to part (f) above.

Training for Anti-Terrorist Forces

2454. SHRI R.S. GAVAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to form anti-terrorist force trained to counter nuclear and chemical warfare;

(b) if so, the details thereof;

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(c) whether Government are considering to train the force for specialised courses in Israel, U.K., and USA;

(d) if so, the details thereof; and

(e) whether these Government have acceded to the proposal for training in their countries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND): (a) and (b) It is proposed to earmark, train, equip and position specialist teams for emergency response in the event of nuclear, biological and chemical related emergencies/disasters.

(c) to (e) There is no such proposal at present.

Fake ST/SC Certificates

2455. SHRI AIMADUDDIN AHMAD KHAN (DURRU): Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of officials using fake ST/SC certificates for securing coveted Government jobs have come to the notice of Government;

(b) so, the details in this regard;

(c) how such unscrupulous candidates could pass through the strict vigilance of the UPSC;

(d) whether applications of such candidates are strictly scrutinised; and

(e) the action contemplated by Government to enforce stricter norms to screen such applications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Seizure of Uranium

2456. SHRI C.P. THIRUNAVUKKARASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether semi-processed Uranium of explosive grade has been seized by the Intelligence agencies and Bangladeshi Security forces recently;

(b) if so, the details thereof;